

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.417
IA/1782/ND/2022 IN IB/274/ND/2018

IN THE MATTER OF:

M/s. Ashutosh Steels Pvt. Ltd.	...	Applicant
Versus		
M/s. Royal Pressing And Components Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator	:	Mr. Abhishek Anand, Adv., Mr. Karan, Adv. & Mr. Sahil Bhatia, Adv.
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 17.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV